

Bill No. 6 of 2010

THE DELHI APPROPRIATION (NO. 2) BILL, 2010



**(As passed by the Legislative Assembly of the
National Capital Territory of Delhi on 29th March, 2010)**

THE DELHI APPROPRIATION (NO.2) BILL, 2010

A
BILL

to authorise payment and appropriation of sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services of the financial year 2010-2011.

BE it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Sixty - first Year of the Republic of India as follows:-

- | | |
|---|---|
| Short title. | 1. This Act may be called the Delhi Appropriation (No.1) Act,2010. |
| issue of
Rs. 26000,00,00,000/-
from and out of the
Consolidated Fund of the
National Capital
Territory of Delhi for the
financial year 2010-
2011. | 2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate to the sum of rupees twenty six thousand crore only towards defraying the several charges which will come in the course of payment during the financial year 2010-2011 in respect of the services specified in column(2) of the Schedule. |
| Appropriation. | 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. |

THE SCHEDULE
(See section 2 and 3)

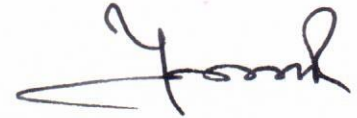
(Rs. in thousands)

SUMS NOT EXCEEDING

DEMAND NO.	SERVICES AND PURPOSES	Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
1	Legislative Assembly	Revenue	6100	112500
2	General Administration	Revenue	81550	1322000
3	Administration of Justice	Revenue	1053900	3842700
4	Finance	Revenue	200	1687100
		Capital	-	10000
5	Home	Revenue	4200	2243400
		Capital	-	5000
6	Education	Revenue	6100	33323600
		Capital	-	2177500
7	Medical and Public Health	Revenue	5523	19479400
8	Social Welfare	Revenue	200	9844000
		Capital	-	40317500
9	Industries	Revenue	400	2910800
		Capital	-	83000
10	Development	Revenue	3100	3557600
		Capital	500	2141000
11	Urban Development and Public Works	Revenue	900	42471400
		Capital	-	58451000
	Public Debt.	Revenue	27000000	27000000
		Capital	8000000	8000000
12	Loans to Government Servants	Capital	-	20500
13	Pensions	Revenue	-	1000000
	Total		36162673	260000000

This Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 29th day of March, 2010.

I hereby certify that the Bill is a Money Bill for the purpose of Section 24 of the Government of National Capital Territory of Delhi Act, 1991



(Dr. Yoganand Shastri)
Speaker,

Legislative Assembly of the National
Capital Territory of Delhi.

DELHI

Dated the 29th March, 2010